

inter alia, assess the existing flow of credit to the decentralised powerloom sector and the make specific recommendations regarding measures to augment the flow of credit. The recommendations of the task force have not yet been received, as it is required to submit its report within four months from the date of its constitution (4th May, 1987).

[*Translation*]

Facilities for Tourists at Ranikhet in U.P.

1911. SHRI HARISH RAWAT: Will the Minister of TOURISM be pleased to state:

(a) whether Government are aware that Ranikhet in Uttar Pradesh is one of the best sports from the tourism point of view; and

(b) if so, the steps being taken to provide more facilities for the tourists at this place?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):(a) and (b). Yes, Sir. The Central Ministry of Tourism provides financial assistance to the States on the basis of proposals received from the State Governments, subject to merits of the proposal, availability of funds and inter-se priorities. the Ministry has not received any proposal from the Govt. of Uttar Pradesh for provision of tourist facilities at Ranikhet.

Construction of an Indoor Stadium at Ranikhet, U.P.

1912. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to grant financial aid to the Cantonment Board of Ranikhet (Uttar Pradesh) for the construction of an indoor stadium there; and

(b) if not, the steps proposed to be taken by the Ministry to provide facilities of games

and sports for the people living in the area of this Cantonment Board?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):
(a) No, Sir.

(b) The responsibility for provision of facilities for games and sports is not directly of the Ministry, but of the Cantonment Boards which receive grant-in-aid for their requirements. It is left to the Cantonment Boards to allocate funds including for sports, out of the total funds available, depending upon the priority they accord to such activities.

A play-ground over an area of 4.49 acres popularly known as NCC ground is existing in Ranikhet. A proposal for special grant-in-aid of Rs. 2.5 lakhs submitted by the Cantonment Board to the GOC-in-C for development of this ground could not be accepted for paucity of funds.

[*English*]

Mica Export Orders

1913. SHRI V. TULSIRAM:
SHRI SHANTI DHARIWAL:

Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries which have placed export orders for mica;

(b) whether final agreements with those countries have been settled;

(c) the export order of the minimum and maximum values of mica to be exported;

(d) the States from which mica will be exported to those countries; and

(e) the contribution of Andhra Pradesh in export of mica?